

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- APRIL & MAY, 2026				GRAND TOTAL	
Opening Balance as on 01.04.2026	Cases Instituted during the Months of April & May 2026	Cases Disposed of during the Months of April & May 2026	Total Pendency as on 31.05.2026	Total Cases Disposed of during the Months of April & May (Family Court + High Court)	Total Pendency as on 31.05.2026 (Family Court + High Court)
4125	229	114	4237	2655	37106

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.